



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

CP No. 060/5/2020
in
OA No. 060/964/2018

Chandigarh, this the 2nd day of March, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Dr. Nitasha Sharma W/o Sh. Susheel Gautam, Aged 35 years, R/o 1219 B, Sector 32 C, Chandigarh-160 030.

.....Petitioner

BY ADVOCATE: **Sh. Rohit Seth**

VERSUS

Sh. Jagat Ram, Director, PGIMER, Sector 12, Chandigarh-160 014.

.....Respondents

BY ADVOCATE: **Sh. D.R. Sharma**

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

Learned counsel for the parties are in agreement that this CP has been rendered infructuous as the relevant order has been complied with. Accordingly, this CP is dismissed, as having been rendered infructuous. Notices stand discharged.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 02.03.2020
ND*

